

17/6/92
Order/Judgement despatched
to Applicant/Respondent (s)
on 2-7-92

[Signature]
17/11/92

mp no. 818/92
for correcting
clerical mistake,
fix for 12/10/92

Koli
28/9
Order/Judgement dt. 17/6/92
served on Appint/Respt
on 17/92

Notice is issued to
applicant on 23-10-92
[Signature]

No.
Notice dt. 23/10/92
Served on Appint./Respt.
on 3/11/1992
188
18/11/1992

Recd reply to RP 174/92
from applicant on 17/12/92
188
18/12/92

22
R.P.NO. 174/92

O.A.No. 447/92 Date: 19.10.92

Mr.V.S.Masurkar for Review
Petitioner(Original respondent)

Mr.D.V.Gangal for review respon-
dent(Original applicant)

Let notice be issued to the
original applicant under RP
AD

Adjourned to 21-12-1992

[Signature]
(M.Y.PRIOLKAR) (S.K.DHAON)
M(A) VC